

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 17.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.422/241/HDB/2019
NAME OF THE COMPANY	GeethaPlyboards Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	KiranmayeeJammula& 3 others
NAME OF THE RESPONDENT(S)	GeethaPlyboards Pvt Ltd & 5 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. Y. Suryanarayana, counsel for the Petitioner and Mr. V. Venkata Rami Reddy, counsel for the Respondent appeared through video conference.
3. Counsels representing both sides prayed time for making submissions. At their request, time is enlarged for hearing submissions.
4. Put up the matter on 05.02.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL